Statement

About 10,000 new telephone connections are proposed to be provided during the current year at the following places *in Orissa*.

- 1. Bhubaneswar
- 2. Berhampur

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- 3. Rourkela Plant
- 4. Rourkela T. Ship
- 5. Cuttack (RLU)
- 6. Cuttack (CRLU)
- 7. Bajasore
- 8. Bhadrak
- 9. Baripada
- 10. Chandipur
- 11. Puri
- 12. Jatani
- 13. Khurda
- 14. Dhenkanal
- 15. Keonjhar
- 16. Damanjodi
- 17. Koraput
- 18. Kantabanji
- 19. Titilagarh
- 20. Bhawanipatna
- 21. Khariar Road
- 22. Kesinga
- 23. Dhanmondal
- 24. Paradeep
- 25. Rajgangpur
- 26. Kalunga
- 27. Bargarh
- 28. Jharauguda
- 29. Padampur
- 30. Barapalli

Use of Fax Machine for Delivery of Money Orders

75. SHRI VIRENDRA KATARIA: DR. ABRAR AHMED:

Will the Minister of COMMUNI-CATIONS be pleased to refer to the answer to Unstarred Question 501 given in the Rajya Sabha on 14th July, 1992 and state:

- (a) Whether the examination of the proposal to use fax machines for quick delivery of money orders has been completed; and
 - (b) if so, what are the details in this

regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The proposal has been dropped on cost considerations and because of practical difficulties.

Modernisation of Postal Services

76. SHRI JAGIR SINGH DARD: DR. ABRAR AHMED:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government have set up any committee to explore the possibility of modernising the Indian Post Office Act in the light of several countries privatising the postal services; and
- (b) if so, what are the relevant details in the this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b) A Committee has been constituted to review the Indian Post Office Act, 1898 and make recommendations. The terms of reference of the Committee are:

- I. to examine the Act in all the aspects, with particular reference to:
- (i) the developments in communication by mail in the country in recent years and the likely trends in the future, and the challenges from them to the Post Office,
- (ii) the developments in international postal system and the responsibilities that they impose on the Post Office,
- (iii) the difficulties felt by the Post Office in practice on account of the limitations of the Act,
- (iv) the needs of the society for different Postal services,
- (v) the increasing social awareness as to the obligations of the Postal system and its social accountability, and